

J.H.C.Sch. 1-7)

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From:
Ambuj Nath
Registrar General,
High Court of Jharkhand,
Ranchi.

Letter No. **491** /Apptt.
Dated **25th January**, 2018

To

All the Principal District & Sessions Judges,
of the State of Jharkhand, including Judicial Commissioner, Ranchi
& All the Judicial Officers posted on deputational posts of the State.

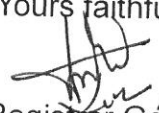
Sub:- FORWARDING OF PENSION PAPERS, SIX MONTHS PRIOR TO THE DATE OF SUPERANNUATION OF THE CONCERNED JUDICIAL OFFICERS.

Sir,

In order to avoid any inconvenience, I am to request you to ensure that the pension papers of the Judicial Officers must be submitted to this Court, **six months prior to the date of superannuation** of the Officer concerned so that the same may be processed by this Court well within time.

Further, the Resolution issued by the Department of Planning-cum-Finance, Government of Jharkhand dated 13.07.2017 in respect of filing of online pension papers through e-pension portal which has already communicated to you vide this Court's letter no. 5141/Apptt. dated 28.11.2017 must be adhered strictly henceforth, failing which strict action will be taken against erring staffs and personal.

Yours faithfully


25.1.18
Registrar General